

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.738  
TO BE ANSWERED ON 23<sup>RD</sup> JULY, 2021**

**FUNDS FOR RURAL HEALTH SERVICES**

**738. SHRI DILIP SAIKIA:  
SHRI RAMESH CHANDER KAUSHIK:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the funds allocated by the Government for seamless operation of rural healthcare services during the last three years;
- (b) whether any action plan have been chalked out to utilize the said funds within stipulated time frame;
- (c) if so, the details thereof; and
- (d) whether the Government has fixed the accountability in this regard, if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

- (a): Central assistance released to the States/UTs under National Rural Health Mission (NRHM) during last three financial years is as follows:
- i. FY 2018-19: Rs. 24,127.65 crore
  - ii. FY 2019-20: Rs. 27,990.06 crore
  - iii. FY 2020-21: Rs. 28,505.86 crore

(b) & (c): National Health Mission (NHM) support is provided to States/ UTs for setting up of new facilities as per norms and upgradation of existing facilities for bridging the infrastructure gaps based on the requirement posed by them in the State Programme Implementation Plan (PIP). The State PIPs are approved by the National Programme Co-ordination Committee (NPCC). The Record of Proceedings (ROPs) containing details of activities to be undertaken by the State/UT during that particular year are issued. Accordingly, funds are utilized by the States/UTs as per approved activities.

(d): 'Public Health and Hospitals' being a State subject, the primary responsibility for ensuring health care services including strengthening public health care infrastructure lies with the respective State Governments.

Following monitoring mechanism has been laid down to ensure accountability:

- I. Performance audits by the Comptroller and Auditor General (CAG) of India.
- II. Statutory Audit and Concurrent Audit by the CAG empanelled major Chartered Accountant Audit Firms.
- III. Financial monitoring and management of funds is carried out through Public Financial Management System (PFMS) that track the flow of funds at different levels.
- IV. Quarterly submission of Financial Management Report and Statement of Fund Position.
- V. Monitoring by the Ministry and State Government from time to time.